Annexure-3

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of	Details of claim		Details of claim admitted						Amount	Amount	Amount	Amount of	Remarks
No.	creditor received									of	of any	of	claim	, if
										continge	Mutual	claim	under	any
										nt	dues,	not	verificatio	
										claim	that may	admitted	n	
	- ·									be set off				
			8											
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant	Whet her relate d party	% voting share in CoC				-	,
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Insolvency | Solvency | Solvency